

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

ORIGINAL APPLICATION NO.898/2005

Cuttack this the 22nd day of June, 2006

CORAM:

THE HON'BLE MR.JUSTICE B.PANIGRAHI, THE CHAIRMAN
AND
THE HON'BLE MR.B.B.MISHRA, MEMBER(ADMINISTRATIVE)

...
Umakanta Sahoo, aged about 46 years, S/o. late Dibakar Sahoo, At/PO-Jyotibihar (Near Pump House) Burla, Dist-Sambalpur, at present working as Assistant Engineer, At-Doordarshan Kendra, Bhawanipatna, PO-Bhawanipatna, Dist-Kalahandi, PIN-766001

By the Advocates :

...Applicant
M/s. A.C.Mohanty,
G.N.Rout
B.Pradhan

-VERSUS-

1. Union of India, Ministry of Information & Broadcasting, New Delhi represented through its Secretary.
2. Director General of Doordarshan, Doordarshan Bhawan, Copernicus Marg, New Delhi-110001
3. Engineer-in-Chief of Doordarshan, Doordarshan Bhawan, Copernicus Marg, New Delhi-110001
4. Station Director, Doordarshan, Bhawanipatna, At/PO-Bhawanipatna, Dist-Kalahandi
5. Director (Programme & Engineering Administration) All India Radio, Akashvani Bhawan, Sansad Marg, New Delhi
6. Mr.S.K.Mohanty working as Asst.Engineer, All India Radio, Baripada, At/PO/Dist-Baripada
7. Mr.P.K.Mohanty working as Ast.Engineer, Doordarshan Kendra, Bhubaneswar, At/PO-Bhubaneswar, Dist-Khurda
8. Mr.P.K.Mohapatra, working as Asst.Engineer, Doordarshan Kendra, Bhubaneswar, At/PO-Bhubaneswar, Dist-Khurda
9. Mr.G.K.Biswal working as Asst.Engineer, Doordarshan Kendra, Bhubaneswar, At/PO- Bhubaneswar, Dist-Khurda

By the Advocates:

...Respondents
Mr.S.K.Patra, A.S.C.

O R D E R
(Oral)

MR.JUSTICE B.PANIGRAHI, THE CHAIRMAN:

Heard the learned counsel appearing for the parties.

2. In this case the applicant has prayed for a direction to Respondents to consider his candidature for empanelment to the draft eligibility of Assistant Engineers working in AIR and Door Darshan as on 1.1.2003 and 1.1.2004 for promotion to the rank of J.T.S.

3. The Tribunal, by an interim order dated 28.11.2005 directed the Respondents to consider the applicant's representation dated 21.11.2005 and intimate the result thereof to the applicant.

4. It appears that the Respondents have considered the applicant's representation and include his name in the eligibility list of AEs for promotion to the grade of ASE/ADE in JTS cadre. In the circumstances, there appears to be no further ground surviving to issue any direction. Accordingly, the Original Application has become in- fructuous. The Respondents are free to consider the applicant's case for promotion to the grade of ASE/ADE in JTS cadre, if he is otherwise eligible.

5. With the above observation, the O.A. is disposed of as infructuous. No costs.

m/s
(B.B.MISHRA)
MEMBER(ADMN.)

B.Panigrahi
(B.PANIGRAHI)
CHAIRMAN